

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.01.2026

ORDER NO. 01 of 2026

Hon'ble President is pleased to partially modify roster order no. 209 of 2025 from **22.01.2026 to 23.01.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 22.01.2026 to 23.01.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical) Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters Single Member Bench matters

Note:-

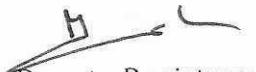
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner , Mumbai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar